



# Gujarat Pollution Control Board

PCB Id: 25360

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## 1 Industry Details Complaints Only .. General File

Outward No: 61464-22/01/2025

Email :  PLOT NO: For Ind. Name & Add. pl. see crux.,  
 Telephone : 9825098250 SURAT - 395003  
 DIST : Surat, TAL : Surat City , SIDC : Not In Gide  
 Inspection Id : 833422 ( Routine Visit ) Ro Name : Surat

2 Type / Scale / Sector / Status : RED / SMALL / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 07/01/2025 12:00 / Air , Water , Hazd Person Contacted : Hemant Kurangya - Legal Advisor

4 Env Audit Detail : Sch : N.A , Not Applicable . , Year : 2011 , On Dt : 30/08/2012

Commissioned Dt : 01/01/2011 Production Start Dt : 01/01/2021 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 2.000 Dom : 1.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 0.000 Dom : 0.500 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Bore well

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate): zero discharge / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: - Last Inward:

11 Effluent Treatment plant (ETP) : Units, if provided and status :  
No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 0 , Capacity of All = ---

No Data  
Fuel Used : Wood  
Stack Attached to : .... Any Other, Furnace

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : Rs. 127895.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : --- Water Cess Return : HW Monthly Return : Defaulter

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/12/2024	SCN	16/01/2025	33A.,	831351	SCN	COM	851312
08/06/2024	DIR	08/01/2025	31A,IMM,	806901	DIR	ROU	850820
30/12/2024	SCN	04/01/2025	---	831710	SCN	COM	850411



# Gujarat Pollution Control Board

PCB Id: 25360

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updations

g	- Nos of Stacks ( Flue Gas & Process )	0, 0	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

## General Observation

a	- R.O File No	ID:25360	
a	- Is the Industry in Operation ??	No.	
b	- <b>Industry Operating without CCA</b>	No.	
c	- <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	- <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	- <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- <b>Has Regn with CETP or TSDF expired ??</b>	N.A	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

## Air Related

a	- <b>Fuel Type confirmitive with CCA ?</b>	No.	as per IR crux
b	- <b>Av. Fuel Consumption EXCEEDING CCA limits</b>	Yes	as per IR crux
c	- <b>APC Measures confirmitive with CCA conditions ??</b>	No.	
d	- ALL APCMs are in operation	No.	
e	- SMF availability	Not Reqd	
f	- <b>Thick Smoke observed in Flue Gas/Processes ??</b>	No.	
g	- <b>ph of Scrubbing Media as per requirement ??</b>	No.	NA
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

## GEM

l8	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	Yes	N.A.
----	---	-----	------

## Haz Waste Related

a	- <b>Haz waste Catg confirmitive with CCA</b>	No.	as per IR crux
b	- <b>H.W generation exceeding CCA limits</b>	Yes	
c	- <b>Collection, Storage, Treatmnt, Disposal Facility Adequate ??</b>	No.	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Not At All	as per crux
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	---	
g	- <b>Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?</b>	Yes	N.A.
h	- <b>Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)</b>	---	
i	- <b>Technical capability and equipment complying with the SOP/Guideline?</b>	Yes	N.A.
j	- <b>Is unit complying the conditions gives in SOP/Guidelines?</b>	Yes	N.A.
k	- <b>Facility is adequate for the applied process</b>	Yes	N.A.
l	- <b>Passbook is maintained?</b>	Yes	N.A.
m	- <b>Details of PLL, if applicable</b>	---	
n	- <b>Details of safety spectrs provided by the facility</b>	---	



# Gujarat Pollution Control Board

PCB Id: 25360

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

o	-	Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	N.A.
p	-	Quantity of Hazardous waste procured as per CCA?	Yes	N.A.
<b>Water Parameter</b>				
b	-	Source of Water Supply	Bore well	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	as per IR crux
d	-	W.W Disposal as per the Consent Conditions ?	No.	as per IR crux
e	-	Was the ETP in operation ?	Not Applicable	
f	-	Treatment System ADEQUATE to handle existing effluent	Not Required	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

**Remarks :**

THIS IS DEMO FILE SHOWN DURING SEMINAR OF NIC AT SURAT

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

**Site Observations during Inspection , PCB-ID: ( 25360 )**

## Inspection Crux:

**Water Observation:**

**Air Observation:**

**Hazard Observation:**

### General Observation:

This unit RMC plant of Pramukh Builders(Project Orbit 3) TP 7, FP 75, B2 Block, Nr. Sunshine residency, Nr. Gail colony, Vesu, Suratis inspected in connection to NGT order vide OA no. 234/2024(WZ) date of hearing 20.12.2024. Detail inspection report is attached herewith. [4769]-10/01/2025

~ RO Comments/Reply :Based on IR...-22/01/2025

**I recommend : a. Keep on Records + Notings**

W.C Notings: -----[4707-AEE]~

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**



# Gujarat Pollution Control Board

PCB Id: 25360

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

6. મુલાકાતે આપે જણાવેલ સદર RMC plant નો contract shree riddhi corporation ને આપેલ છે તો તેની સાથે થયેલ અત્યાર સુધીના તમામ contract ની પ્રમાણિત નકલ રજુ કરવી.
5. મુલાકાતે pramukh rivanta ની 3 nos. Building નું civil work પૂર્ણ જણાવેલ તેમજ pramukh orbit - 3 નું civil work પ્રગતિમાં જણાવેલ તો તે તમામ ની બાંધકામ પરવાનગી, જમીન દસ્તાવેજ, Environment clearance ની નકલ આધારભૂત પુરાવા સહિત રજુ કરવી.
4. બોર્ડની પૂર્વ મંજૂરી CTE/CCA મેળવ્યા વગર ઉત્પાદન પ્રક્રિયા ચાલુ કરવી નહિ.
3. RMC ની ગાઈડલાઈન મુજબ pacca road, water sprinkling system, wind breaking wall વગેરે provide કરવું તેમજ તે ગાઈડલાઈન નું ચુસ્તપણે પાલન કરવું.
2. બોર્ડ દ્વારા અગાઉ ની મુલાકાત દરમ્યાન આપેલ written instruction તેમજ તારીખ: 26/04/2024 ના રોજ આપેલ SCN નું compliance આજદિન સુધી જમા કરાવેલ ન હોય તેને તાત્કાલિક જમા કરાવવું.
1. મુલાકાત સમયે RMC plant - 2 no. silo & 1 no. pan mixer, 4 nos. of Hopper કાર્યરત જણાવેલ નહિ.

## Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
2. બોર્ડ દ્વારા અગાઉ આપવામાં આવેલ SCN: 29/11/2024 નું શરતોનું compliance રજુ કરવું.	833419(07/01/25)	Still Pending
1. તારીખ 07/01/2025 ના રોજ SMC ના south west athva zone ના અધિકારીઓ દ્વારા RMC plant ના control room અને પેનલ ને સીલ કરવામાં આવેલ છે જે અંગેનું રોજકામ પ્લાન્ટ ના incharge ની હાજરીમાં કરેલ છે.	833419(07/01/25)	Compliance NOT Required
1. મુલાકાત દરમ્યાન એકમમાં Plastic waste નું Washing Activity કાર્યરત જણાવેલ તથા તેમાંથી ઉક્રવતું ગંદુપાણી કોઇપણ ટ્રીટમેન્ટ વગર સીધેસીધું એસ્ટેટની Open drain માં Discharge થતું જોવા મળેલ જે તાત્કાલિક બંધ કરવું.	833402(07/01/25)	---
3. સદર પ્રવૃત્તિ માટે આપના દ્વારા બોર્ડની જરૂરી CTE/CCA મેળવેલ નથી તો તે તાત્કાલિક મેળવવા માટે કાર્યવાહી હાથ ધરવી અને બોર્ડની જરૂરી પૂર્વ મંજૂરીઓ મળ્યા પૂર્વે કોઇપણ ઓધોગિક પ્રવૃત્તિ હાથ ધરવી નહી.	833402(07/01/25)	---
2. સદર Discharge માંથી એક પાણીનો નમુનો પુષ્કરણ અર્થે એકમના પ્રતિનિધિની હાજરીમાં એકત્રિત કરવામાં આવેલ.	833402(07/01/25)	---
2. સદર પ્રવૃત્તિ થી ઉક્રવતા Process gas emission/fumes ને Control કરવા માટે સૂચિત/યોગ્ય APCM બેસાડવા.	831743(30/12/24)	---
1. મુલાકાત સમયે એકમમાં Polyester waste Yarn કોપી (polyester pop-corn) lumps બનાવવામાં આવે છે, જેના માટે આપના દ્વારા ૨- aglo machine ,1-compressor, 1-grinder m/c બેસાડવામાં આવેલા છે તો તે માટે બોર્ડની જરૂરી મંજૂરી CTE/CCA મેળવવા માટે તાત્કાલિક કાર્યવાહી હાથ ધરવી.	831743(30/12/24)	---



# Gujarat Pollution Control Board

PCB Id: 25360

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (25360)

### A Sample Details

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	0	0.0	N.A	

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Furnace	1	Ignore Data	NO	N.A	Wood	1 Kg/hr	NA

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	0.000-M.T	COL,REU,STO,TRA
2	process Wastes,Residues and sludges	I -21.1	0.000-M.T	COL,DEC,DSI,REC,STO

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Copper metal	0.000	0.000 - M.T	0.000	Not Applicable
2	Dy Calcium Powder	0.000	0.000 - M.T	0.000	NOT APPLICABLE
3	Pyrolysis oil	0.000	0.000 - NM3	0.000	NOT APPLICABLE
4	steel scrap	0.000	0.000 - M.T	0.000	NOT APPLICABLE
5	vehicales servicing	0.000	0.000 - NM3	0.000	NOT APPLICABLE

### F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	cu-bearing waste/scrape	0.000 - M.T

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 3.000	WWG : 0.500	Water Source	Remark
1	Domestic Purpose	1.000	0.500	Local Body	

### H Solid Waste

**Inspection Team :** MR. VIPULKUMAR AMRUTLAL PRAJAPATI - MR. CHETANKUMAR CHHAGANBHAI HADIA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(MR. VIPULKUMAR AMRUTLAL PRAJAPATI )

## Inspection Report

<b>Name and Address of the Unit</b>	<b>RMC plant of Pramukh Builders(Project Orbit 3)</b> TP 7, FP 75, B2 Block, Nr. Sunshine residency, Nr. Gail colony, Vesu, Surat
<b>Date &amp; Time of inspection</b>	07/01/2025 @ 12:00Hrs
<b>Inspection by</b>	Mr. V. A. Prajapati (A.E.E.)    Mr. C. C. Hadia (S.S.A.)
<b>Person Contacted</b>	1. Mr. Kaushal Parmar – Supervisor of Pramukh Builders 2. Mr. Hemant Kurangya – Legal Advisor of Pramukh Builders
<b>Reference</b>	NGT order vide OA no. 234/2024(WZ) date of hearing 20.12.2024
<b>Observations / Relevant Information</b>	<p>This unit is inspected in connection to the reference mentioned above. During inspection, following observation is noted:</p> <ul style="list-style-type: none"><li>• RMC plant is located at back side of the projects of Pramukh Builders. RMC plant consisting of one pan mixture, two silos(cap. 100 ton of each) for cement &amp; GGBS, 4 nos of hoppers for loading of sand &amp; aggregate as raw materials.</li><li>• RMC plant is observed not in operation and no loading/unloading or production related activities are observed at the time of inspection. However, approx. 1000 kg of aggregate and approx. 500 kg of sand is observed stored in open.</li><li>• No air pollution control system is provided to the raw material storage silos, pan mixture and hoppers.</li><li>• To control fugitive dust emission, unit has not provided pakka road, water sprinkling system &amp; wind breaking wall in line with RMC plant guideline. Written instruction is given for the same.</li><li>• Sunshine residency is adjoining to RMC plant boundary wall and distance from RMC plant is Approx. 50 meter.</li><li>• Due to absence of RMC plant operations, no air / noise pollution is measured during inspection.</li><li>• During inspection, civil work of three residential towers (each of 13 floors) is found completed and civil work(constructed GF + Two floor basement) of commercial building towards canal road side is going on. Contacted person Mr. Kaushal Parmar has informed that name of residential project is Pramukh reventa and name of commercial project is Pramukh Orbit 3.</li><li>• On asking about the Environment clearance for aforesaid projects, He has shown the copy of Environment clearance obtained from SEIAA, Gujarat vide no. SEIAA/GUJ/EC/8(a)/192/2019 dt. 29.01.2019 for building of construction project Arcadian Dream at R.S. No. 344, O.P. No. 22, F.P. No. 72, T.P.S. No. 7, Vesu-Magdalla, Choryasi, Surat.</li><li>• Contacted person Mr. Hemant Kurangya has informed that they had given contract to the Shree Riddhi Corporation for RMC plant but no any legal document in this regard or technical detail of RMC plant is provided during inspection.</li><li>• Written instruction is given to submit the copy of construction permission, land possession doc., Environment clearance pertaining to concern projects of Pramukh Builders and copy of contract agreement with Shree Riddhi</li></ul>

	<p>Corporation for RMC Unit.</p> <ul style="list-style-type: none"> <li>• As per XGN record, unit has not obtained CTE/CCA for the same. Written instruction is given to submit the compliance of written instruction given during previous inspections as well as SCN issued by Board.</li> <li>• Hence, written instruction is given to do not start production related activities before obtaining prior permission CTE &amp; CCA of the Board.</li> <li>• Photograph taken during inspection is attached herewith.</li> <li>• Necessary written instructions issued during the inspection are as under:             <ol style="list-style-type: none"> <li>1. મુલાકાત સમયે, RMC plant – 2 no. silo &amp; 1 no. pan mixer, 4 nos. of Hopper કાર્યરત જણાયેલ નહિ.</li> <li>2. બોર્ડ દ્વારા અગાઉ ની મુલાકાત દરમ્યાન આપેલ written instructions તેમજ તારીખ: 26/04/2024 ના રોજ આપેલ SCN નું compliance આજદિન સુધી જમા કરાવેલ ન હોય તેને તાત્કાલિક જમા કરાવવું.</li> <li>3. RMC ની ગાઈડલાઈન મુજબ pacca road, water sprinkling system, wind breaking wall વગેરે provide કરવું તેમજ તે ગાઈડલાઈન નું ચુસ્તપણે પાલન કરવું.</li> <li>4. બોર્ડની પૂર્વ મંજૂરી CTE/CCA મેળવ્યા વગર ઉત્પાદન પ્રક્રિયા ચાલુ કરવી નહિ.</li> <li>5. મુલાકાતે pramukh rivanta ની 3 nos. Building નું civil work પૂર્ણ જણાયેલ તેમજ pramukh orbit – 3 નું civil work પ્રગતિમાં જણાયેલ તો તે તમામ ની બાંધકામ પરવાનગી, જમીન દસ્તાવેજ, Environment clearance ની નકલ આધારભૂત પુરાવા સહિત રજુ કરવી.</li> <li>6. મુલાકાતે આપે જણાવેલ સદર RMC plant નો contract shree riddhi corporation ને આપેલ છે તો તેની સાથે થયેલ અત્યાર સુધીના તમામ contract ની પ્રમાણિત નકલ રજુ કરવી.</li> </ol> </li> </ul>
--	---

-sd-

-sd-

V.A. Prajapati (A.E.E.)

C. C. Hadia (S.S.A.)

## Photographs taken during the visit



RMC plant is observed not in operation



Civil work of commercial building Pramukh Orbit 3 is going on



Google map image showing location of RMC plant (21.13797, 72.75707)



# ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, સુરત

પ્રાદેશિક કચેરી, સુરત

પ્લોટ નં.: ૧૧-૧૨/૨,૩, જી.આઈ.ડી.સી., પાંડેસરા, સુરત- ૩૯૪ ૨૨૧(ગુજરાત)  
ફોન નં. (૦૨૬૧) ૨૮૯૧૬૯૬

IS/ISO - 9001:2015, IS/ISO-14001:2015 & IS/ISO:45001:2018 Certified

Website : www.gpcb.gov.in

XGN website : http://gpcb.xgn.gujarat.gov.in

E-mail : ro-gpcb-sura@gujarat.gov.in

GST No. : 24SRTG00481F1DK

## તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નં : 25368

પાણી અધિનિયમ 1974 ની કલમ - 23, હવા અધિનિયમ ની 1981 ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986 ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (૧) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (૨) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (૩) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરાવામાં આવ્યો છે અથવા થવાની તૈયારીમાં છે. તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : ..... 12:00 કલાક તા ૦૭ / ૦૧ / ૨૦૨૫  
અમારી સાથે મુલાકાત સમયે સહાય માટે નીચેના અધિકારીશ્રી / કર્મચારીશ્રી હાજર રહેલા છે.

ક્રમ	અધિકારીશ્રી / કર્મચારીશ્રી	હોદ્દો
(૧)	C. C. Headiy	S.S.A
(૨)		
(૩)		

પ્રતિશ્રી,

Pranavk Builders (Project no-37)  
TP 7, FP 75, B2 Block,  
Near Sunshine Residency,  
Near Crail Colony, Vesu, Surat.

સહી V. A. Prujurkha  
અધિકારીનું નામ V. A. Prujurkha  
હોદ્દો A-C-G.

આ સૂચના (નોટીસ) મેળવનારની સહી :

Hemant Kumar  
(Lead Advisor)



# ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, સુરત

પ્રાદેશિક કચેરી, સુરત

Plot No. 11-12/2,3, G.I.D.C. Pandesara, Dist.: Surat 394221

Phone: (0261) 2891696.

E-mail ID (Regional Officer) : ro-gpcb-sura@gujarat.gov.in

E-mail ID (Unit Head) : uh-gpcb-sura@gujarat.gov.in

Website : http://gpcbxgn.gujarat.gov.in

### સ્થળ તપાસની નિરિક્ષણ નોંધ

આઈ.ડી નં: 25360 કેટેગરી/સ્કેલ: 21.43792 Latitude/Longitude: 72.75708

શ્રીમાન, આપશ્રી ને જણાવવાનું કે, આજ તા. 7/12/25 ના રોજ આપશ્રીના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઇન્સ્પેક્શન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/નાશ/નમુના પૃથ્થકરણ અર્થે એકત્રીત કરેલ છે.

આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાચકાઓ ના સંદર્ભે યુટીઓ/ક્વિટીઓ જોવા/જાણવા મળેલ છે, જે અદ્યારે પડતર અસ્તુ સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાચકાકીય પગલા લેતા અને/અથવા પર્યાવરણ નુકશાન વળતર લેતા પહેલા કુદરતી બ્યાયના સિધ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પુરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળસ્થિતિ/મુદ્દાઓ/સૂચનાઓ આપવામાં આવે છે.

આ પરત્વે આપશ્રી નીચે લેખિતમાં સ્વૂચાત કરી શકો છો અથવા લેખિત પુલાસો/સ્પષ્ટતા/પુર્તતા અહેવાલ કામકાજના દિન-03 માં જોડની વડી કચેરી, ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિતમાં અથવા XGN પર અથવા Email થી સ્વૂ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળ સ્થિતિ/યુટીઓ/ક્વિટીઓ/ખામીઓ:

- ૧.) મુલાકાત સમયે RMC Plant - 2 no. Fan mixer, 4 nos. of Hopper કાર્પેટ જથ્થામાં નક્કી
- ૨.) બેંક યુવા વ્યક્તિની સ્થાનિક વસ્તી સાથે લખેલ instructions તૈયાર નથી. 26/04/2024 ના રોજ આર્કાઇવ સેન નું compliance વ્યાજરિત સુધી 8મા કાર્પેટ ન હોય તેને તાત્કાલિક જમા કાપવું.
- ૩.) RMC ની ગ્રાઉન્ડલાઇન સુધુ પucca ground, water sprinkling system, wind breaking wall વગેરે provide કરવું તેમજ તે ગ્રાઉન્ડલાઇનનું સુસ્થાપન પાલન કરવું.
- ૪.) બેંકની ટ્રક સંકુલ CTE/CEA સિંચવા વગર ઉપવાન પુરવા ચાલુ કરવી નહીં.
- ૫.) મુલાકાતે Premises Rivender ની 3 nos. Building નું civil work કરવામાં જેડ કાર્પેટ તૈયાર Premises orbit-3 નું civil work કરવામાં કરાવેલ તો તે તમામ ની વાઇલિંગ નેશનની, જમીન દરખાસ્ત, Environment clearance ની તકલ સુધારણા પુરાવા સમિત રહુ કરવી.
- ૬.) મુલાકાતે સુધુ જથ્થામાં અને RMC Plant નું contract શરૂ કરવા Riddhi Corporation નું સુધુન હો: તો તેની સાથે સુધુન સુધુન કરવા તમામ contract ની સુધુન તકલ રહુ કરવી.

ગુ.પ્ર.નિ.જોડના નામે અને વતી, C.C. Huchiy V. A. Pravinbhai (સ.ક.ક.)

(અધિકારીઓના નામ,હોદ્દો,સહી): મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની સ્વૂચાત: (જે લાગુ પડે તેની સામે જ સહી કરવી)

(૧) આ સ્થળસ્થિતિ/સુચનાઓ સાથે હું, નીચે સહી કરનાર સંપૂર્ણ સહમત છું. (૬)	સ/ ૨/ 1
(૨) જેમા દર્શાવેલ સ્થળસ્થિતિ/સુચનાઓમાંથી મુદ્દા નં: સાથે હું નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની સ્વૂચાત છે: Premises Builders (Project orbit 3), TP 7, PP 75, B2 Block, Near Sunshine Residency, Near Covid Colony, VDU, Surat.	

એકમના પ્રતિનિધી / આ નોંધ મેળવનાર નામ, હોદ્દો અને સહી :

તા: 7/12/25 - Hemant Rameshjiy Legal Advisor